COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 176 OF 2015 & IA NOS. 364 & 368 OF 2015

Dated: 4th December, 2017

In the matter of:

Chamundeshwari Electricity Supply Company Ltd. Appellant(s)

Vs.

M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr. Respondent(s)

ORDER

The Bench did not assemble today. List the matter on 19.12.2017.

COURT MASTER